

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 28 of 2016

Appeal No.235 of 2015

Appeal No.191 of 2015 & IA No. 331/15

Appeal No.202 of 2015 & IA No. 339 of 2015 and

Appeal No.264 of 2015 & IA No. 420 of 2015

Dated: 5th January, 2018

**Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Appeal No. 28 of 2016

M/s. Lanco Power Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana
Mr. Vineet Tayal
Mr. Tejasv Anand

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Rhea Luthra for R-3 to R-5 & R-7

Mr. Niraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Tanuj Aggarwal for R-9
Mr. Atul Shanker Mathur
Ms. Priya Singh
Mr. Prabal Mehrotra for R-11

Mr.Shashi Kumar Jain XE(RA)

Appeal No. 235 of 2015

D.B. Power Limited Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar
Ms. Ankita Bapna
Mr. Devadatt Kamat
Mr. Rajesh Inamdar

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Rhea Luthra for R-3 to R-5 & R-7

Mr. Niraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Tanuj Aggarwal
Ms. Pratyusha Priyadarshni for R-9

Mr. Atul Shanker Mathur
Ms. Priya Singh
Mr. Prabal Mehrotra for R-11

Mr. Shashi Kumar Jain XE(RA)

A.No.191 of 2015 & IA No. 331 of 2015

Lanco Power Limited Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana
Mr. Vineet Tayal
Mr. Tejasv Anand

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Rhea Luthra for R-3 to R-5 & R-7

Mr. Niraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Tanuj Aggarwal
Ms. Pratyusha Priyadarshni for R-9

A.No.202 of 2015 & IA No. 339 of 2015

**Athena Chhattisgarh Power Limited
Versus**

.... Appellant(s)

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Pankaj Kumar Singh

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Rhea Luthra for R-3 to R-5 & R-7

Mr. Niraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Tanuj Aggarwal
Ms. Pratyusha Priyadarshni for R-9

Mr. Deepak Khurana
Mr. Vineet Tayal
Mr. Tejasv Anand for R-11

Mr. Atul Shankar Mathur
Ms. Priya Singh
Prabal Mehrotra for R-12

Mr. Hemant Singh for DB Power

Appeal No.264 of 2015 & IA No. 420 of 2015

SKS Power Generation (Chhattisgarh) Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Atul Shanker Mathur
Ms. Priya Singh
Mr. Prabal Mehrotra

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Rhea Luthra for R-3 to R-5 & R-7

Mr. Niraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Tanuj Aggarwal
Ms. Pratyusha Priyadarshni for R-9

Mr. Deepak Khurana
Mr. Vineet Tayal
Mr. Tejasv Anand for R-11

Mr. Hemant Singh for DB Power

ORDER

Post these matters for hearing on **09.01.2018 at 2.30 p.m.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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